

**F.No. 1(101)/CESTAT/CHD/NOTICE-2015/JUD**  
**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
**SCO 147-148, SEC.17-C, CHANDIGARH-160017**

Dated: 01/02/2018

**NOTICE**

All concerned are hereby informed that all matters listed on 02.02.2018 before Hon'ble DIVISION BENCH at Chandigarh stand adjourned. The next date of hearing shall be intimated in due course.

This is also informed to all concerns that all matters listed before Hon'ble Single Member, Court No.1, CESTAT, Chandigarh on 02.02.2018 shall be heard at 10:30 A.M. before Hon'ble Shri Ashok Jindal, Member (Judicial).

  
1.2.18  
Assistant Registrar  
CESTAT, Chandigarh

Copy To:-

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